

**In The High Court Of Manipur  
AT IMPHAL**

**NOTIFICATION**

Dated, Imphal, the 10<sup>th</sup> September, 2021

There will be a reference on the sudden demise of Shri Kh. Bor Singh, Advocate, High Court of Manipur on 13<sup>th</sup> September, 2021 at 11.30 a.m. for 45 minutes through Video Conferencing. Court will resume thereafter.

[ link: <https://meet.jit.si/HCMImphalCRI> ]

**BEFORE**

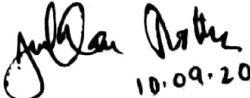
HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR  
HON'BLE MR. JUSTICE KH. NOBIN SINGH  
HON'BLE MR. JUSTICE A. BIMOL SINGH

**Reference by:**

1. Mr. Ibotombi Namoiyam, Sr. Advocate, President, High Court Bar Association, Manipur.
2. Mr. N. Kumarjit, Advocate General, Manipur.
3. Mrs. Th. Sobhana Devi, Vice Chairperson, Bar Council of Manipur.
4. Mr. Salam Samarjeet Singh, Sr. Penal Counsel, Government of India.

**Reply by:**

**HON'BLE THE CHIEF JUSTICE  
(THERE WILL BE 2 MINUTES SILENCE)**

  
10.09.2021  
**(YUMKHAM ROTHER)  
REGISTRAR (JUDL.)**

Copy to: -

1. The Advocate General, Govt. of Manipur
2. The Registrar, Administration & Vigilance, High Court of Manipur
3. The Govt. Advocates, Govt. of Manipur
4. The President, High Court Bar Association, Manipur
5. The President, AMBA, Manipur
6. The Vice Chairperson, Bar Council of Manipur.
7. Mr. Salam Samarjeet Singh, Sr. Penal Counsel, Government of India.
8. All the Jt. Registrars, High Court of Manipur
9. All the Deputy Registrars, High Court of Manipur
10. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
11. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur
12. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir
13. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh
14. The P.S. to Hon'ble Mr. Justice MV Muralidaran
15. The P.S. to Hon'ble Mr. Justice A. Bimol Singh
16. The P.S. to Registrar General, High Court of Manipur
17. The P.S. to Registrar (Judicial), High Court of Manipur
18. The System Analyst, High Court of Manipur.
- **for uploading the same to the official website**
19. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur
20. The Court Masters, High Court of Manipur
21. Guard File/Order Book
22. Notice Board
23. Concerned file.



**(YUMKHAM ROTHER)**  
**REGISTRAR (JUDL.)**